

दूसरे डिब्बों में लाद कर भेज दी गयी या उन डिब्बों को दूगरे रास्तों से भेज दिया गया ।

(च) सवाल नहीं उठता ।

Bhakra Control Board

276. **Shri Ram Krishan** : Will the Minister of Irrigation and Power be pleased to state :

(a) the number of meetings of the Bhakra Control Board held during the period from the 1st July, 1956 to the 31st October, 1956; and

(b) the nature of decisions taken at each of the meetings?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Two meetings were laid held during this period.

(b) A note giving the main decisions which relate primarily to technical and financial matters is attached. [See Appendix II, annexure No. 56].

Station Consultative Committees

277. **Shri D. C. Sharma** : Will the Minister of Railways be pleased to state:

(a) whether in pursuance of the recommendation of the Railway Corruption Enquiry Committee Station Consultative Committees will be constituted; and

(b) if so, how many such Committees will be constituted in the Ferozepur Division of the Northern Railway and for which Stations?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan) :

(a) Yes.

(b) 21 Committees have already been constituted and are functioning at the following stations:—

- (1) Amritsar
- (2) Ludhiana
- (3) Jullundur City
- (4) Pathankot
- (5) Batala
- (6) Abohar
- (7) Jaitu
- (8) Fazilka
- (9) Kotkapura
- (10) Phagwara
- (11) Sangrur
- (12) Sunam
- (13) Atari
- (14) Kapurthala
- (15) Moga Tehsil

- (16) Jagraon
- (17) Nawab Shah Doaba
- (18) Tarantaran
- (19) Bhagtanwala
- (20) Ferozepur Cantt.
- (21) Hoshiarpur.

And as all important stations have already been covered there is no proposal at present to constitute such Committees at any other station on that Division.

Embezzlement of Railways Funds

278. **Shri D. C. Sharma** : Will the Minister of Railways be pleased to state:

(a) whether any assessment has so far been made of the loss to Government on account of fraud and embezzlement by the officers of the Ministry during the last five years;

(b) if so, the amount involved year-wise; and

(c) the steps taken to recover the same?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan):

(a) There has been no case of loss on account of fraud or embezzlement in the Ministry proper but there have been cases of fraud etc. by various categories of employees on the Railways.

(b)	Rs.
1951-52 . . .	4,00,773/-
1952-53 . . .	1,09,039/-
1953-54 . . .	3,54,800/-
1954-55 . . .	3,87,179/-
1955-56 . . .	3,36,699/-

These figures do not include the amount of losses in question in respect of S.E. Railway which are being collected and will be placed on the table of the House in due course.

(c) Wherever responsibility can be fixed every endeavour is made to recover the amount of loss from the person or persons concerned. If a fraud or embezzlement is facilitated by laxity of supervision a sufficient proportion of the loss is recovered from the persons at fault either directly or indirectly by reduction or stoppage of increments of pay.

Kosi Project

279. **Shri D. C. Sharma** : Will the Minister of Irrigation and Power be pleased to state :

(a) the amount of money spent on the Kosi Project so far; and

(b) the amount of money proposed to be spent in future on this Project?